

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(22.09.2020)

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>			
1.	Suit - 102196/2017	Punjab National Bank Vs 1. More Shashank Laxmikant 2 Laxmikant Shanker More 3. Sujatha Laxmikant More 4. Sindhu P. Bhatkar	John Daniel